POST OFFER ADVERTISEMENT FOR THE ATTENTION OF THE EQUITY SHAREHOLDERS OF

PRADEEP METALS LIMITED ('TARGET COMPANY')

Registered Office: R-205, TTC Indl Area, MIDC, Rabale, Navi Mumbai - 400 701;
Tel. No.: 022 - 2769 1026; Fax No.: 022 - 2769 1123; Email id: info@pradeepmetals.com

This Post Offer Advertisement is being issued by Inga Capital Private Limited ('Manager to the Offer'), on behalf of Rabale Engineering India Private Limited ('Acquirer'), in connection with the offer made by the Acquirer, pursuant to regulation 18(12) of Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 and subsequent amendments thereto ('SEBI (SAST) Regulations, 2011'). The Detailed Public Statement ('DPS') with respect to the Offer was published in Financial Express (English Daily) all editions, Jansatta (Hindi Daily) all editions and Mumbai Lakshadeep (Marathi Daily) on December 4, 2012.

Capitalized terms used, but not defined in this Post Offer Advertisement, shall have the same meanings assigned to them in the Public Announcement dated November 27, 2012, Detailed Public Statement published on December 4, 2012, Offer Opening Public Announcement published on February 14, 2013, and Letter of Offer dated February 7, 2013.

1. Name of the Target Company : Pradeep Metals Limited
2. Name of the Acquirer : Rabale Engineering India Private Limited
3. Name of the Manager to the Offer : Inga Capital Private Limited
4. Name of the Registrar to the Offer : Universal Capital Securities Private Limited (Formerly, Mondkar Computers Private Limited)
5. Offer Details :
   a. Date of Opening of the Offer : February 15, 2013
   b. Date of Closing of the Offer : March 1, 2013
6. Date of Payment of Consideration : March 13, 2013
7. Details of Acquisition:

Sr. No.	Particulars	Proposed in the Offer Documents		Actuals	
7.1	Offer Price • Fully Paid-up Shares • Partly Paid-up Shares	₹ 22/- per fully paid up equity share. Shareholders holding partly paid shares were eligible to participate in Open Offer required to pay the allotment money of ₹ 7.50 per partly paid up equity share along with the interest @18% per annum from the date of allotment till the date of Public Announcement dated November 27, 2012.		₹ 22/- per fully paid up equity share. Shareholders holding partly paid shares were eligible to participate in Open Offer required to pay the allotment money of ₹ 7.50 per partly paid up equity share along with the interest @18% per annum from the date of allotment till the date of Public Announcement dated November 27, 2012.	
7.2	Aggregate number of shares tendered	44,90,200		44,62,481	
7.3	Aggregate number of shares accepted	44,90,200		44,61,981*	
7.4	Size of the Offer(Number of shares multiplied by Offer Price per share)	₹ 9,87,84,400/-		₹ 9,81,63,582/-	
7.5	Shareholding of the Acquirer before Public Announcement • Number • % of the issued and subscribed capital • % of voting capital	 17,05,500 9.88% 9.88%		 17,05,500 9.88% 9.88%	
7.6	Shares Acquired by way of Agreements • Number • % of the issued, subscribed & voting capital	Not Applicable		Not Applicable	
7.7	Shares Acquired by way of Open Offer • Number • % of the issued and subscribed capital • % of voting capital	 44,90,200 26.00% 26.02%		 44,61,981 25.84% 25.86%	
7.8	Shares acquired after Detailed Public Statement • Number of shares acquired • Price of the shares acquired • % of the shares acquired	 Nil Not Applicable Nil		 Nil Not Applicable Nil	
7.9	Post offer share holding of Acquirer • Number • % of the issued and subscribed capital • % of voting capital	 61,95,700 35.88% 35.91%		 61,67,481 35.71% 35.74%	
7.10	Pre & Post offer shareholding of the Public	**Pre Offer**	**Post Offer**	**Pre Offer**	**Post Offer**
	• Number	1,01,02,540	56,12,340	1,01,02,540	56,40,559
	• % of the issued and subscribed capital	58.50%	32.50%	58.50%	32.66%
	• % of voting capital	58.55%	32.53%	58.55%	32.69%

*500 equity share were rejected due to corresponding credit of shares not received in the escrow account, whose Form of Acceptance was received.

Note: There are 14,800 partly paid-up equity shares in the Target Company. Hence, we have calculated the percentage on issued and subscribed capital (including partly paid-up equity shares) and also on voting capital (excluding partly paid-up equity shares) of the Target Company.

8. The Acquirer and its Directors severally and jointly accept full responsibility for the information contained in this Post Offer Advertisement and also for the obligations as laid down under SEBI (SAST) Regulations, 2011.
9. This Post Offer Advertisement will also be available on the website of SEBI (www.sebi.gov.in), BSE Limited (www.bseindia.com).

THIS POST OFFER ADVERTISEMENT IS ISSUED BY MANAGER TO THE OFFER ON BEHALF OF THE ACQUIRER

Inga Capital

INGA CAPITAL PRIVATE LIMITED

A-404, Neelam Centre, 4th Floor, Hind Cycle Road, Worli, Mumbai - 400 030
Tel. No.: +91-22-2498 2919 / 2498 2937; Fax No.: +91-22-2498 2956
Email: pml.offer@ingacapital.com, Contact Person: Mr. Mihir Pandhi / Mr. Sanchit Agarwal

Place : Mumbai
Date : March 15, 2013

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Size: 12 (w) x 31 (h)